

1	2	3	4	5
25.	Tripura	5.10	6.84	8.67
26.	Manipur	4.79	5.66	7.38
27.	Meghalaya	2.99	3.48	3.33
28.	Nagaland	0.26	0.35	0.22]
29.	Arunachal Pradesh	0.22	0.33	0.20
30.	Mizoram	0.09	0.15	0.30
31.	Sikkim	1.19	1.35	1.69
32.	Commodity Board	119.43	41.65	50.32
TOTAL		8737.44 (Estt.)	8738.36	9071.99

Import of Pulses by NAFED

10139. SHRI RADHAKANTA DIGAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government have entrusted the task of importing pulses to NAFED for public Distribution System;

(b) if so, the total quantum of pulses proposed to be imported through NAFED for PDS during 1988-89;

(c) the country from which NAFED proposes to import pulses; and

(d) the steps being taken by NAFED in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Due to unprecedented drought conditions prevailing in the country, Govern-

ment of India advised NAFED to import one lakh tonnes of pulses during 1987-88 for distribution through Public Agencies. National Agricultural Cooperative Marketing Federation of India (NAFED), contracted import of 34095 MTs of various varieties of pulses of which a quantity of 32590 has arrived in the country.

(b) to (d). As import of pulses in under OGL NAFED contemplates to import 50,000 Tonnes of pulses subject to availability from the countries from which imports are likely that is Turkey, Australia, Thailand, Burma, China and USA etc. It may be mentioned that other public Institutions and Trade are also importing pulses.

Purchases of Mango Pulp by Modern Food Industries

10140. SHRI R. DHANUSHKODI ATHITHAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Mango pulp require-

ment of the Modern Food Industries is being met from the private parties and not through NAFED which is also producing mango pulp

(b) whether any enquiry has been made in this regard;

(c) if not, the steps contemplated to enquire into the matter; and

(d) the steps Government propose to take to purchase mango pulp from Government organisations such as NAFED only?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L.BAITHA) : (a) to (d). Mango pulp required by Modern Food Industries (India) Ltd., is purchased by the Company from Government organisations like State Agro Industrial Corporations and NAFED or private parties taking into account the prices and the quality of product offered by them. The purchase are made by inviting open tenders in prominent newspapers on an all India basis. The Company would consider purchase of mango pulp from NAFED or any Government organisation if they can offer the required quality and competitive rates.

Lack of Assistance and Non-Availability of Equipments

10141. SHRI GURUDAS KAMAT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether lack of adequate facility and non-availability of equipment had led to under- utilisation of fishing resources in the rich fish areas such as Gujarat and Maharashtra coastline; and

(b) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF

AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) No, sir.

(b) Does not arise.

Samples of Essential Commodities Supplied to F.P.S. in Delhi

10142. SHRI SWAMI PRASAD SINGH:
SHRI BANWARILAL BAIRWA:
PROF. CHANDRA BHANU
DEVI:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the Food and Civil Supplies Department of Delhi Administration has some procedure to survey that all ration items are being supplied strictly in according with the samples given to fair price shops;

(b) if so, the details of the procedure in this regard;

(c) whether it is also a fact that all food items meant for public distribution are not commensurate with the quality of samples provided to fair price shops; and

(d) if so, the action Government propose to take to wipe out this irregularity?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L.BAITHA): (a) and (b). Delhi administration has information that samples of the specified articles issued to the Delhi State Civil supplies Corporation (DSCSC) from the Food Corporation of India (FCI) godowns for supply to fair price shops under the Public distribution System, are given to DSCSE by the FCI at the time of delivery of these items. The DSCSC, in turn, given the samples to the fair price shop holders at the time of delivery of these items to the fair price shops for display. A food card